

CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF R R CORPORATE SECURITIES LIMITED

Registered Office: - 13, Community Centre, 1st Floor, East of Kailash, New Delhi-110065

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by D & A Financial Services (P) Limited ("Manager to the Offer"), for and on behalf of M/s RV Buildtech & Amusement Private Ltd ("Hereinafter referred to as "Acquirer") pursuant to and in Compliance with Regulation 3(1) and 4 of the SEBI (SAST) Regulations, 2011 as amended.

This Corrigendum should be read in continuation of and in conjunction with Detailed Public Statement ("DPS"), unless otherwise specified.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise defined.

The shareholders of R R Corporate Securities Limited are requested to note that the developments/amendments with respect to and in connection with DPS are as under:

1. The revised schedule of activity pertaining to the Open Offer has been changed and shall be read as under.

S. No	Activity	Original Schedule (Days & Dates)	Revised Schedule (Days & Dates)
1.	Date of Public Announcement	Friday, August 22, 2014	Friday, August 22, 2014
2.	Date of Publication of Detailed Public Statement	Friday, August 29, 2014	Friday, August 29, 2014
3.	Filing of the Draft letter of Offer to SEBI	Friday, September 05, 2014	Friday, September 05, 2014
4.	Last Date for a competitive offer(s)	Friday, September 19, 2014	Friday, September 19, 2014
5.	Identified Date*	Tuesday, September 30, 2014	Friday, February 27, 2015
6.	Date by which Final Letter of Offer will be dispatched to the shareholders	Friday, October 10, 2014	Tuesday, March 10, 2015
7.	Last Date for revising the Offer Price/ Number of Shares	Tuesday, October 14, 2014	Thursday, March 12, 2015
8.	Date by which the committee of the independent directors of the Target Company shall give its recommendations.	Wednesday, October 15, 2014	Friday, March 13, 2015
9.	Date of Publication of Offer Opening Public Announcement	Thursday, October 16, 2014	Monday, March 16, 2015
10.	Date of Commencement of Tendering Period (Offer Opening Date)	Friday, October 17, 2014	Tuesday, March 17, 2015
11.	Date of Expiry of Tendering Period (Offer Closing Date)	Wednesday, November 05, 2014	Monday, March 30, 2015
12.	Last Date of communicating rejection/acceptance and payment of consideration for applications accepted/ return of unaccepted share certificates/ credit of unaccepted Equity Shares to Demat Account.	Thursday, November 20, 2014	Thursday, April 16, 2015

**The identified date is only for the purpose of determining the public shareholders as on such date to whom the Letter of Offer would be mailed. It is clarified that all the Public Shareholders (registered or unregistered) are eligible to participate in this offer at any time prior to the closure of tendering period.*

The above dates where ever it appeared in the Detailed Public Statement should be read accordingly.

The Board of Directors of the acquirer accepts full responsibility for the information contained in this Corrigendum to the Detailed Public Statement and also the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

This Corrigendum to the Detailed Public Statement will also be available on SEBI's website at www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirer



D & A FINANCIAL SERVICES (P) LIMITED

13, Community Centre, East of Kailash, New Delhi - 110065.

Tel: (011) 26472557, 26419079, 26218274 Fax: (011) 26219491

E-mail : dafspl@gmail.com

Contact Person: **Mr. Priyaranjan**

Date : March 10, 2015

Place: New Delhi